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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 47/BB/2020	For admission	Sec 9 of I&B code 2013	Sri Jayaram	Sri K Suman, Advocate Abraham Joseph	M/s Golden Gate Properties Ltd	

ADVOCATE FOR PETITIONER/s: *E. Suman*

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri K. Suman, learned Counsel for the Petitioner, through Video Conference.

Issue Notice. Registry is directed to issue fresh notice to the MD of the Corporate Debtor and also to the Company, through email, and learned Counsel for the Petitioner is also permitted to take personal notice to the MD of the Corporate Debtor and also to the Company, through their authorised email along with copy of C.P. and material papers as well as by Speed Post, and submit proof of service before the next date of hearing.

Post the case on **02.02.2021.**

[Signature]

MEMBER (T)

[Signature]

MEMBER (J)

Shruthi

Verified
[Signature]

Court Officer